

E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ _____ /A

From :- Shri Gautam Baruah
Registrar General
Gauhati High Court
Guwahati.

To,
Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court, Guwahati

Dated Guwahati, the August, 2022

Sub:- **Permission to avail LTC**

Ref:- Your letter dated 22.08.2022

Sir,

In partial modification of this Registry's letter No. HC.VII-03/2022/3968-3971/A dated 12.08.2022, I am directed to inform that you are allowed to visit Kanyakumari via Bangalore **instead of** Trivandram, Kerala along with your wife and minor son for the block period of 2018-2021 (by way of carry forward) w.e.f. 02.10.2022 to 09.10.2022, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully

self

REGISTRAR GENERAL

Memo NO. HC.VII-03/2022/ 7267 -7269 /A, dated 25/8/22
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of budget.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

25/8/22
REGISTRAR GENERAL

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